

an>

Title: The Minister of Labour and Employment laid a statement regarding status of implementation of recommendations contained in 20th Report of Standing Committee on Labour on Demands for Grants (2007-08) pertaining to the Ministry of Labour and Employment for Grants (2007-08), pertaining to the Ministry of Labour and Employment.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to lay the Statement on the status of implementation of recommendations contained in the Twentieth Report of the Standing Committee on Labour, as per Direction issued by the hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha, on 1st September, 2004.

The Twentieth Report of the Committee concerns the Ministry of Labour and Employment, which was laid on the Table of the House on 26th April, 2007. I would like to mention that the Ministry had submitted to the Committee, the Action Taken Report on this Report on 20th July, 2007, which has been taken note of by the Committee in their 23rd Report.

The status of implementation of the recommendations of the Committee, contained in the Twentieth Report, is indicated in the Annexure to my Statement, circulated among the hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this might be considered as read.

* Laid on the Table and also placed in Library, See No. LT 8684/2008

12.06 hrs.